

No.HVB.08/2017

HIGH COURT OF KARNATAKA
BENGALURU-560 001
DATED: 02nd FEBRUARY 2018.

RE-TENDER NOTIFICATION

Sub:- Sealed Tender for purchase of old Scrap Materials of vehicles of High Court of Karnataka, Bengaluru.

It is hereby notified for information of the General public that, Sealed Tenders are invited for disposing the old Scrap Materials of vehicles i.e., Tubeless Tyres, Radial Tyres, Tubes, Fibre scrap, Metal body scrap, Metal scrap, Aluminum scrap, Ambassador car fans, old unused VIP Top lights, and one Suvega moped (1981 model) of High Court of Karnataka, Bengaluru. Those persons who are interested may submit their sealed Tender to the Registrar General, High Court of Karnataka, Bengaluru **"ON OR BEFORE 20.02.2018 AT 5.00 P.M"**, offering the highest rate for purchase of aforesaid old scrap materials.

RELEASED SPARE PARTS OF OFFICE VEHICLES.

Sl. No.	Particulars	Quantity
1	Tubeless Tyres	323 No's
2	Radial Tyres	82 No's
3	Tubes	63 No's
4	Fibre Scrap (Bumper)	18 No's
5	Metal body Scrap (App)	200 kgs
6	Metal Scrap (App)	350 kgs
7	Aluminum Scrap (App)	50 kgs
8	Ambassador car fans	27 No's
9	Old unused VIP top lights	54 No's
10	Suvega moped CAG-243 of 1981 model	1 No

Contnd.....

The disposal of aforesaid old scrap materials of vehicles is subject to the following terms and conditions:

11. The applicants shall quote their highest rate for purchase of aforesaid old scrap materials. The sealed Tenders shall be super scribed as “**Tender for purchase of old vehicle scrap materials of High Court of Karnataka, Bengaluru.**”
12. **Earnest Money Deposit** of ₹.5,000 shall be paid through D.D. obtained in favour of **The Registrar General, High Court of Karnataka, Bengaluru.** The tender document without EMD would be rejected outright.
13. The E.M.D. amount will be refunded to the un-successful bidders. The E.M.D amount of the successful bidder will be adjusted to the total bid amount.
14. Before submitting the Sealed Tender, the purchaser can inspect old scrap materials of the used spare parts of vehicle, which are dumped in the store room of this office, during the hours i.e., from 11.00 Am to 04.00 pm. (Monday to Friday).
15. The bidder has to quote the total price for the purchase of the entire lot of aforesaid scrap materials.
16. The sealed Tender will be opened by the undersigned at **11.00 AM** on **22.02.2018** before the bidders who are present.

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17. The successful bidder shall make the full payment of the cost of said items in the HCA-I Branch of this office within 3 days from the receipt of the communication of accepting the tender from this office along with the applicable Taxes. Otherwise, EMD amount paid by him will be forfeited to the Government and they shall also be liable for any loss that may be incurred by the High Court, in case of re-notification.
18. The successful bidder shall lift the items at their own cost within 10 days from the date of receipt of communication from this office in this regard and if any loss due to non removal of the items or any omission on their part, the responsibility lies with the bidder only
19. The format of the Tender document may be obtained in the Vehicle Branch of this office between the office hours.
20. The undersigned reserves the right to accept or reject the Tender without assigning any reasons.

Sd/-

(M.CHANDRASEKHAR REDDY)
REGISTRAR (ADMINISTRATION)



To:

- 1) Notice Board,
- 2) The Section Officer, HCA-I & HCA-II Branch for information
- 3) Office copy.